

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 275 OF 2019 &
IA NO. 1329 OF 2019

Dated : 30th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matters of:

M/s Sahasradhara Energy Private Limited **Appellant(s)**
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. A.K. Pradhan, Rep.

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey
Mr. Sumit Panwar for R-1
Mr. Arjun Pall
Mr. Varun Byreddy for R-2

ORDER

Finally, learned counsel for the Respondents is directed to file reply to the main appeal within 04 weeks' time, i.e. on or before 30.10.2019 after serving advance copy on the other side. Thereafter, rejoinder be filed by the Appellant within a week's time i.e. on or before 07.12.2019 after serving copy on the other side.

List the matter on **16.12.2019**. In the meantime, pleadings be completed.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj

